

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:858
ANSWERED ON:25.07.2003
CONTRIBUTION REGULATORY AUTHORITY
SULTAN SALAHUDDIN OWASI

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has recommended for the setting up of Contribution Regulatory Authority (CRA) for keeping a watch on the illegal donations;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be set up?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

(a) & (b) : The Law Commission has undertaken study of the subject of an appropriate legislation to regulate and monitor collection of funds from public by persons and organizations in the name of the welfare of victims of natural or other calamities and welfare and rehabilitation of the members of the bereaved families of soldiers killed in war. The Commission has circulated a Consultation Paper in May, 2003, to have views and comments of all the concerned persons/bodies. In the said Consultation Paper, the Commission has proposed setting up of a Contribution Regulatory Authority. The study is in progress. Recommendations of the Commission are yet not finalized.

(c) : Question does not arise.